

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, CGO Complex, Lodhi Road, New Delhi — 110003.

Dated: 04th January, 2022

NOTICE

Ref.: Notice dated 03.09.2021 regarding e-filing of pending cases filed before 04.01.2021.

In furtherance to the Notice under reference above, it is reiterated that in order to curtail the delays, the Ld. Advocates/ Authorized Representatives/ Parties-in-Person in all pending matters filed before 04.01.2021, may in advance e-file their pleadings along with their annexures/ documents. The online filing and hard copies filed earlier must match with proper pagination.

If in any matter, any Ld. Advocate/ Authorized Representative/ Party-in-Person finds difficulty in e-filing, the concerned can call 011-24306820/9560014361/7827626034 (during working hours) or may email on **itsupport@nclat.nic.in** informing difficulty.

By Order of the Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar